

Central Administrative Tribunal
Principal Bench

O.A. No. 2471 of 1997

New Delhi, dated this the 27th June, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri C.V. Jain,
U.D.C.
Principal Accounts Office,
Delhi Administration,
Mori Gate, Delhi-110006. .. Applicant
(None appeared)

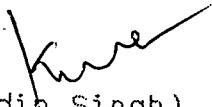
Versus

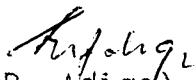
1. Government of National Capital Territory of Delhi through the Principal Secretary, 5, Sham Nath Marg, Delhi.
2. The Controller General of Accounts, Ministry of Finance, Dept. of Expenditure, Lok Nayak Bhawan, 7th Floor, New Delhi-3.
3. The Dy. Controller of Accounts (A), Principal Accounts Office, Mori Gate, Delhi-110006. .. Respondents
(By Advocate: Shri Madhav Panikar)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

None appeared for applicant even on second call. This case was listed at Sl. No. 4 of regular hearing list in today's cause list. This case has been on board since 23.5.2000 and under the circumstances applicant cannot complain that he was not aware when the case would come up for hearing. As none appeared on behalf of applicant even on second call, it is presumed that applicant is not interested in pursuing the O.A. Under the circumstances the O.A. is dismissed for default and non-prosecution.


(Kuldip Singh)
Member (J)
/GK/


(S.R. Adige)
Vice Chairman (A)